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|------------------------------|--|
| No. <b>GOB(I) 39(1)/2021</b> | HIGH COURT OF KARNATAKA,<br>BENGALURU,<br>DATED: <b>24<sup>TH</sup> MARCH 2023</b> |
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## **NOTIFICATION**

The following DISTRICT JUDGES (ENTRY LEVEL) are granted functional promotion as **DISTRICT JUDGES (SELECTION GRADE)** in the pay scale of Rs.163030-219090 with effect from the dates mentioned against their names, in terms of the Government Order Nos.LAW 26 LAC 2005 dated 22.04.2006 and LAW-LCE/214/2022 dated 29.10.2022:

| <b>Sl. No.</b> | <b>Name of the District Judge (Entry Level) Smt. / Sri</b> | <b>Date of grant of functional promotion to the cadre of District Judge (Selection Grade)</b> |
|----------------|--|---|
| <b>1</b>       | <b>2</b>   | <b>3</b>  |
| 1.             | A.K. Naveen Kumari (Retired)                               | 01.04.2020  |
| 2.             | C. Rajasekhara   | 01.04.2020  |
| 3.             | K. Subramanya (Retired)                                    | 01.04.2020  |
| 4.             | K.R. Nagaraja  | 01.04.2020  |
| 5.             | Rajeshwari N. Hegde  | 01.04.2020  |
| 6.             | B.V. Renuka  | 01.04.2020  |
| 7.             | B.S. Rekha   | 01.04.2020  |
| 8.             | Shubhaveer B. (Retired)                                    | 01.04.2020  |
| 9.             | Meenaxi M. Bani (Retired)                                  | 01.04.2020  |
| 10.            | Deshpande Govindraaj S.                                    | 01.04.2020  |
| 11.            | H. Channegowda (Retired)                                   | 01.04.2020  |
| 12.            | Ningappa Parashuram Koparde                                | 01.04.2020  |

| 1   | 2                                       | 3          |
|-----|---|------------|
| 13. | D.S. Vijaya Kumar                       | 27.08.2020 |
| 14. | Madhusudhan B. (Retired)                | 01.04.2020 |
| 15. | Shantaveer Shivappa                     | 01.04.2020 |
| 16. | Ravindra M. Joshi                       | 01.04.2020 |
| 17. | K.G. Shanthi                            | 01.04.2020 |
| 18. | Savitri Venkatramana Bhat (Retired)     | 01.04.2020 |
| 19. | Vijayakumar Malkajappa Pawale (Retired) | 01.04.2020 |
| 20. | Krishnaji Baburao Patil                 | 01.04.2020 |
| 21. | Sunildatt Annappa Chikkorde (Retired)   | 01.04.2020 |
| 22. | Joshi Venkatesh (Retired)               | 01.04.2020 |
| 23. | Chennakeshava N.R. (Retired)            | 01.04.2020 |
| 24. | Brungesh M.                             | 03.09.2020 |
| 25. | Usharani                                | 01.04.2020 |
| 26. | G. Nanjundaiah                          | 01.04.2020 |
| 27. | Maruti Bagade                           | 01.04.2020 |
| 28. | Shivaji Anant Nalawade                  | 01.04.2020 |
| 29. | Sadanand Malleshappa Kalal (Retired)    | 01.04.2020 |
| 30. | Mahanthappa A.D. (Retired)              | 01.04.2020 |
| 31. | Shuklaksha Palan                        | 01.04.2020 |
| 32. | H.C. Shamprasad                         | 01.04.2020 |
| 33. | D.T. Puttarangaswamy                    | 01.04.2020 |
| 34. | Vijayakumar Malasiddappa Anandashetti   | 08.06.2020 |
| 35. | K.S. Bharath Kumar                      | 08.06.2020 |
| 36. | Nerale Veerabhadraiah Bhavani           | 08.06.2020 |
| 37. | Nerale Veerabhadraiah Vijay             | 08.06.2020 |
| 38. | Bannikatti Hanumanthappa R.             | 26.08.2020 |

| <b>1</b> | <b>2</b>   | <b>3</b>   |
|----------|--|------------|
| 39.      | Manjunath Nayak  | 24.08.2020 |
| 40.      | Ravindra Hegde   | 26.08.2020 |
| 41.      | Saraswati Vishnu Kosandar                                  | 09.09.2020 |
| 42.      | R. Sharada (Retired)                                       | 05.09.2020 |
| 43.      | Narahari Prabhakar Marathe                                 | 31.08.2020 |
| 44.      | B. Jayantha Kumar  | 27.08.2020 |
| 45.      | M. Chandrashekar Reddy                                     | 25.08.2020 |
| 46.      | S. Nagashree   | 24.08.2020 |
| 47.      | C. Chandrashekhar  | 31.08.2020 |
| 48.      | Chandrashekhar Margur                                      | 24.08.2020 |
| 49.      | G.A. Manjunatha  | 30.08.2020 |
| 50.      | H.R. Radha   | 01.09.2020 |
| 51.      | K.C. Sadanandswamy @<br>Sadanandswamy<br>Kabbinakanthimath | 01.09.2020 |
| 52.      | Ron Vasudev  | 20.09.2020 |
| 53.      | M. Jagadeeswara  | 24.09.2020 |
| 54.      | B. Venkatesha  | 01.11.2020 |
| 55.      | Kudavakkaliger Mahadevappa<br>Gangappa                     | 01.11.2020 |
| 56.      | Kiran Siddappa Gangannavar                                 | 01.01.2021 |
| 57.      | Hosamani Pundalik  | 01.03.2021 |
| 58.      | Hemavathi  | 01.04.2021 |
| 59.      | Mahavarkar D. Gulzarlal                                    | 01.06.2021 |
| 60.      | Biradar Devendrappa N.                                     | 01.06.2021 |
| 61.      | Kasanappa Naik   | 02.06.2021 |
| 62.      | S. Gopalappa   | 02.06.2021 |
| 63.      | Vela Damodar Khoday  | 02.06.2021 |
| 64.      | G.L. Lakshminarayana                                       | 02.06.2021 |

| 1   | 2              | 3          |
|-----|----------------|------------|
| 65. | Prabhavathi G. | 02.06.2021 |
| 66. | Nagaveni       | 02.06.2021 |

BY ORDER OF THE HIGH COURT,  
Sd/-  
(K.S. BHARATH KUMAR)  
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

**Copy for information and necessary action to:-**

1. Sri. C. Rajasekhara, Prl. District & Sessions Judge, Chikkaballapura.
2. Sri. K.R. Nagaraja, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
3. Smt. Rajeshwari N. Hegde, Prl. District & Sessions Judge, Davanagere.
4. Smt. B.V. Renuka, Chief Judge, Court of Small Causes, Bengaluru City.
5. Smt. B.S. Rekha, Prl. District & Sessions Judge, Koppal.
6. Sri. Deshpande Govindraj S., Prl. District & Sessions Judge, Bagalkot.
7. Sri. Ningappa Parashuram Koparde, District & Sessions Judge, Ramanagara.
8. Sri. D.S. Vijaya Kumar, Prl. District & Sessions Judge, U.K. Karwar.
9. Sri. Shantaveer Shivappa, Prl. District & Sessions Judge, Udupi.
10. Sri. Ravindra M. Joshi, Prl. District & Sessions Judge, D.K. Mangaluru.
11. Smt. K.G. Shanthi, Prl. District & Sessions Judge, Dharwad.
12. Sri. Krishnaji Baburao Patil, Prl. District & Sessions Judge, Kalaburagi.

13. Sri. Brungesh M., Prl. District & Sessions Judge, Kodagu-Madikeri.
14. Smt. Usharani, Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
15. Sri. G. Nanjundaiah, District & Sessions Judge, Yadgir.
16. Sri. Maruti Bagade, Prl. District & Sessions Judge, Raichur.
17. Sri. Shivaji Anant Nalawade, Prl. District & Sessions Judge, Vijayapura.
18. Sri. Shuklaksha Palan, Prl. District & Sessions Judge, Kolar.
19. Sri. K.S. Bharath Kumar, Registrar General, High Court of Karnataka, Bengaluru.
20. Sri. Manjunath Nayak, Registrar (Recruitment), High Court of Karnataka, Bengaluru.
21. Sri. Narahari Prabhakar Marathe, Addl. Director, Karnataka Judicial Academy, Bengaluru.
22. Sri. M. Chandrashekar Reddy, Registrar (Judicial), High Court of Karnataka, Bengaluru.
23. Sri. Ron Vasudev, Addl. Registrar General, High Court Bench at Dharwad, Dharwad.
24. The Prl. City Civil & Sessions Judge, Bengaluru City - with a request to serve a copy of this notification to the Officer/s concerned.
25. The Prl. District & Sessions Judge – Bengaluru Rural / Bidar / Chikkamagaluru / Dharwad / Hassan / Haveri / Kalaburagi / Mysuru / Raichur / Ramanagara / Shivamogga / Tumakuru, – with a request to serve a copy of this notification to the Officer/s concerned.
26. The Prl. Judge, Family Court, Bengaluru - with a request to serve a copy of this notification to the Officer concerned.
27. The Presiding Officer, Industrial Tribunal, Bengaluru – with a request to serve a copy of this notification to the Officer concerned.
28. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru - with a request to serve a copy of this notification to the Officers concerned.
29. The Prl. District & Sessions Judge – Ballari / Belagavi / Chamarajanagara / Chitradurga / Mandya.
30. Smt. A.K. Naveen Kumari, District Judge (Retired), C/o Sri. K. Narendra Babu, Maruthi Service Station, #2621/15, 3<sup>rd</sup> Main, V.V. Mohalla, Mysuru – 570002.

31. Sri. K. Subramanya, District Judge (Retired), No.166, 6<sup>th</sup> Cross, Navilu Road, Kuvempu Nagar, Mysuru – 570023.
32. Sri. B. Shubhaveer, District Judge (Retired), “Ani”, Kayermajal, Nehru Nagar Post, Puttur Taluk, Dakshina Kannada – 574203.
33. Smt. Meenaxi M. Bani, District Judge (Retired), Raviwar Peth, Near Laxmi Narayana Temple, Dharwad.
34. Sri. H. Channegowda, District Judge (Retired), B/o Sri. L.N. Gowda, No.253, 5<sup>th</sup> Cross, 13<sup>th</sup> Main, M.C.M. Layout, Mallathahalli, Bengaluru – 560056.
35. Sri. Madhusudhan B., District Judge (Retired), C/o Sri. B. Krishnarao, Advocate, Teggina Oni, Kushtagi, Tq: Kushtagi, Dist: Koppal. PIN: 584121
36. Smt. Savitri Venkatramana Bhat, District Judge (Retired), C/o Jayanth Aithal, House No.5-144, Carstreet, Near Ananta Padmanabha Temple, Perduru, Udupi Distict. PIN: 576124
37. Sri. Vijayakumar Malkajappa Pawale, District Judge (Retired), City Ville Valmark, Villament No.499, Block No.13, Tejashwini Nagar, Kammanahalli, Off: Bannerghatta Road, Begur Hobli, Hulimavu, Bengaluru – 560076.
38. Sri. Sunildatt Annappa Chikkorde, District Judge (Retired), C/o Sri. V. Krishna, No.36, 3<sup>rd</sup> Floor, 4<sup>th</sup> Cross, Malleshwaram, Bengaluru – 560003.
39. Sri. Joshi Venkatesh, District Judge (Retired), C/o Sri. Krishna V. Ashrit, Advocate, Behind Bus Stand, Butti Basavashwar Nagar, Main Temple Road, Post: Kushtagi, Dist: Koppal. PIN: 583277.
40. Sri. Chennakeshava N.R., District Judge (Retired), “Payaswini”, No.55, North Park Road, Deepa Nagar, Bogadi, Mysuru.
41. Smt. Nutan, W/o Late Sadananda Malleshappa Kalal, District Judge (Retired), Plot No.212, Yalakkishettar Colony, Saptagiri Nagar, 1<sup>st</sup> Main, 1<sup>st</sup> Cross, Dharwad.
42. Sri. Mahanthappa A.D., District Judge (Retired), C/o Sri. Dyamappa A.D., Janatha Colony, Gutturu, Harihara Taluk, Davanagere District.
43. Smt. R. Sharada, District Judge (Retired), No.65, Renuka Vihara, Yellamma Temple Street, Behind K.R. Puram Railway Station, Vijnapura, Bengaluru – 560016.
44. The Registrar General / Registrar (Recruitment) / Registrar (Judicial) / Registrar (Infrastructure and Maintenance) / Registrar (Administration) / Registrar (Protocol & Hospitality) / Registrar (Computers) / Registrar (Vigilance) / Registrar (Statistics & Review) and Secretary to Hon’ble the Chief Justice.

45. The Accountant General (A & E) in Karnataka, Bengaluru.
46. The Presiding Officer, Labour Court, Bengaluru.
47. The Registrar, Karnataka Appellate Tribunal, Bengaluru.
48. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
49. The Director, Bengaluru Mediation Centre, Bengaluru.
50. The Additional Registrar General/Additional Registrar (Judicial), High Court of Karnataka, Dharwad and Kalaburagi Benches.
51. The Central Project Co-ordinator of this office, with a request to web-host the same on the official website of the High Court of Karnataka.
52. A.R.(S.S.)-cum-Private Secretary to Hon'ble the Chief Justice.
53. All the Private Secretaries to the Hon'ble Judges.
54. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
55. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
56. The Prl. Secretary to Government, DPAR, Vidhana Soudha, Bengaluru.
57. The Section Officers of GOB-II/R & S/HVC/HCB/HCL & HRMS Branches of this office.
58. Office copy.